NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/671/(IB)/2017 PETITION NUMBER : NEWGEN DIGITAL WORKS PVT LTD NAME OF THE PETITIONER(S) : I LOVE DIAMONDS PVT LTD NAME OF THE RESPONDENT(S) : 7 RULE 4 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Respondent
Coursel for Petitioner T.K. Bhaskal Vikeam P Jain Shwether Vasudeva S. V. Pravin Raltinam Madhum tha Cyamiai

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner submitted that time be granted for arguments. At request, time is enlarged with the direction that in case on next date of hearing the arguments are not submitted by the Petitioner, matter will be decided on merits. Put up on **07.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)